- (c) the terms of references of the committee along with the tenure and constitution thereof; and
- (d) whether the Committee has submitted its report to the Government and if not, the time by which it is likely to submit the report?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI ANIL MADHAV DAVE): (a) to (d) No such proposal is on the anvil. However a Council on climate change has been set up in 2007 under the chairmanship of Hon'ble Prime Minister with focus on evolving a coordinated response to issues related to climate change; provide oversight for formulation of action plan in the area of assessment, adaptation, technology support and mitigation of climate change; and periodically monitor key policy decisions. Further, an Executive Committee on Climate Change (ECCC) has been set up under the chairmanship of Principal Secretary to Prime Minister to assist in evolving a coordinated response to issues relating to climate change at the national level and to monitor the implementation of the eight National Missions under National Action Plan on Climate Change (NAPCC).

Development of Dahanu Taluka, Maharashtra

- 4213. SHRI SAMBHAJI CHHATRAPATI: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:
- (a) whether any proposal has been submitted by Maharashtra Government for development of environmentally fragile Dahanu Taluka;
 - (b) if so, the details thereof;
- (c) whether Government has accorded any priority in its approval, considering fragile nature of the environment of the area; and
- (d) if so, how much more time Government is likely to take to convey the clearance to the State Government?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI ANIL MADHAV DAVE): (a) to (d) To provide protection to landscape, biodiversity, wildlife, historical value, and to regulate the developmental activities and to ensure sustainable development, Ministry of Environment, Forest and Climate Change *vide* its Notification No. S.O. 416 (E) of date 20th June, 1991 has notified Dahanu Taluka as an Ecologically Fragile Area. Based on submission by the State Government, this Ministry has conveyed its approval to the Regional Plan of Dahanu Taluka on 21st September, 2015.